

Central Administrative Tribunal  
Principal Bench: New Delhi

CP No.321/2015  
OA No.655/2015

New Delhi this the 15<sup>th</sup> October, 2015

**Hon'ble Shri Sudhir Kumar, Member (A)**  
**Hon'ble Shri Raj Vir Sharma, Member (J)**

Praveen Kumar (aged about 30 years)  
Son of Shri Suraj Bhan,  
Resident of House No.36,  
Village Hiranki, P.O. Alipur,  
Delhi-110 036.

...Petitioner.

(By Advocate: Ms.Sriparna Chatterjee)

Versus

Amitava Bhattacharya  
Chairman  
Staff Selection Commission  
Northern Region, Block No.12,  
CGO Complex, Lodhi Road,  
New Delhi-110 003.

...Respondent.

**ORDER (ORAL)**

**Per Sudhir Kumar, Member (A):**

At the outset, learned counsel for the petitioner seeks leave & permission to withdraw the present C.P., which permission is granted. Therefore, the C.P. is dismissed as withdrawn. Notice issued earlier is discharged.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

/kdr/